

and ex-servicemen Welfare Committee during the current financial year;

(b) if so, the State-wise, number of LPG agencies likely to be allotted to these organisations including Super Bazar in the Capital;

(c) the number of applications received from cooperative organisations of States including Super Bazar;

(d) the target fixed by the Government in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (e). There is no proposal to earmark LPG distributorships exclusively for these organisations. If they apply in response to the specific advertisements of the oil companies, their applications will also be considered alongwith those of others by the Oil Selection Boards.

[English]

Sale of Limbs

1126. DR. LAXMINARAYAN PANDEYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have made any investigation in the matter of sale of children limbs by organised gangs;

(b) the number of cases in which such criminals have been arrested and convicted during 1992 and in 1993 so far; and

(c) the action taken or proposed to be taken by the Government to prevent such crimes?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c). The information is being collected and will be laid on the Table of the House.

[Translation]

LPG Connections

1127. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

(a) whether any scheme is under consideration of the Government to provide LPG connections to the registered applicants on priority basis keeping in view the order given by the Supreme Court for closing down the industries in Taj trapezium area to check fuel pollution;

(b) if so, the details thereof;

(c) whether the Government have received representations in this regard; and

(d) if so, the details thereof and the action taken so far by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (d). In view of the restricted availability of LPG in the country, LPG is released to industrial units on grounds of technical essentiality certified and recommended by DGTD in the case of large industries and the State Level Committees for Small Scale